

**Central Administrative Tribunal
Principal Bench**

OA No.3200/2017

New Delhi, this the 4th day of April, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K.Bishnoi, Member (A)**

Sushma
Aged 42 years
Group 'B'
DOB 01.07.1975
For Post, Teacher Primary
W/o Yashpal Singh
R/o C-70, Brijvihar, Gahaziabad
Uttar Pardesh.Applicant

(By Advocate : Mr. Vipul Kr. Upadhyay for Mr. J.S. Mann)

Versus

1. Govt. of N.C.T. Delhi
Through the Chief Secretary
5th Floor, Delhi Sachivalaya, New Delhi.
2. Delhi Subordinate Services Selection Board
Through its Chairman, GNCTD
F-18, Karkardooma, Institutional Area, Delhi-92.
3. South Delhi Municipal Corporation
Through its Commissioner
4th Floor, Civic Centre, Minto Road
New Delhi -2.Respondents

(By Advocates : Ms. Sumedha Sharma for R-1 & 2 and Mr. Surinder Singh for R-3)

ORDER (ORAL)

Mr. S.N. Terdal :

When the matter is taken up, counsel for applicant has produced a copy of the Tribunal's order dated 23.10.2018 passed in OA Nos.463/2018 & ors. and submitted that the

issue involved in this case is squarely covered by the said order.

2. In view of the above, we do not find any merit in this case and the same is accordingly dismissed. No order as to costs.

(A.K.Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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